

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :07-02-2024

Date : 07.02.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	11680/ 2024	07.02.2 024	ABLAPL - 782/20 24	RK SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05		(Se at No- )
2	11682/ 2024	07.02.2 024	ABLAPL - 784/20 24	LAXMINAR AYAN RAYATSIN GH	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05	BAIL- 2	(Se at No- 11)
3	11684/ 2024	07.02.2 024	ABLAPL - 776/20 24	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05	BAIL- 2	(Se at No- 9)
4	11685/ 2024	07.02.2 024	ABLAPL - 773/20 24	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05		(Se at No- 9)
5	11687/ 2024	07.02.2 024	ABLAPL - 771/20 24	BYOMAKES H TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05		(Se at No- 9)
6	11688/ 2024	07.02.2 024	ABLAPL - 401/20 24	D SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02- 02		(Se at No- 9)
7	11692/ 2024	07.02.2 024	BLAPL- 12908/ 2023	A K SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05	BAIL- 1	(Se at No- 5)
8	11696/ 2024	07.02.2 024	RSA- 57/201 9	G C BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 01	SECON D APPEA L	(Se at No- 7)
9	11697/ 2024	07.02.2 024	ABLAPL -	GHANA SHYAMA	C.O.	COURT NO.	Order Dtd. 2024-02- 01	BAIL- 1	(Se at

			14832/ 2022	MOHANTY		11			No-1)
10	11698/ 2024	07.02.2 024	ABLAPL - 14833/ 2022	GHANA SHYAMA MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 01	BAIL- 1	(Se at No- 1)
11	11699/ 2024	07.02.2 024	ABLAPL - 316/20 21	M K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 01	BAIL- 2	(Se at No- 7)
12	11700/ 2024	07.02.2 024	WP (C) - 1512/2 024	S K SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01- 30	WRIT BRANC H-6	(Se at No- 26)
13	11701/ 2024	07.02.2 024	WP (C) - 7784/2 019	K. MANDAL	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05	WRIT BRANC H-3	(Se at No- 28)
14	11702/ 2024	07.02.2 024	BLAPL- 511/20 24	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05		(Se at No- 28)
15	11703/ 2024	07.02.2 024	BLAPL- 237/20 24	RK SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05		(Se at No- 28)
16	11704/ 2024	07.02.2 024	BLAPL- 235/20 24	RK SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05		(Se at No- 28)
17	11705/ 2024	07.02.2 024	BLAPL- 184/20 24	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06		(Se at No- 28)
18	11706/ 2024	07.02.2 024	CMP- 1212/2 023	T BAG	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05	WRIT BRANC H-1	(Se at No- 49)
19	11707/ 2024	07.02.2 024	BLAPL- 544/20 24	PK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06		(Se at No- 49)
20	11708/ 2024	07.02.2 024	CMP- 76/202 4	G JAYASING H	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05	WRIT BRANC H-6	(Se at No- 54)
21	11709/ 2024	07.02.2 024	BLAPL- 367/20 24	B SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05		(Se at No- 54)
22	11710/ 2024	07.02.2	CRLREV	GAGAN	C.O.	COURT	Order Dtd. 2024-02-	CRIMI	(Se

	2024	024	- 40/202 4	ROUT		NO. 11	05	NAL REVIS ION	at No- 3)
23	11711/ 2024	07.02.2 024	WP (C) - 1095/2 024	BASUDEV BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 02	WRIT BRANC H-1	(Se at No- 1)
24	11712/ 2024	07.02.2 024	WP (C) - 1095/2 024	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 02	WRIT BRANC H-1	(Se at No- 1)
25	11713/ 2024	07.02.2 024	WP (C) - 6060/2 017	S K BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02- 02	WRIT BRANC H-4	(Se at No- 27)
26	11715/ 2024	07.02.2 024	WP (C) - 7784/2 019	B.K. LENKA	C.O.	COURT NO. 11		WRIT BRANC H-3	(Se at No- 28)
27	11716/ 2024	07.02.2 024	WP (C) - 11268/ 2012	B.K. PATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12- 31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122 )
28	11717/ 2024	07.02.2 024	WP (C) - 4276/2 002	S. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2003-07- 24		(Se at No- 122 )
29	11718/ 2024	07.02.2 024	WP (C) - 3769/2 002	S. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
30	11719/ 2024	07.02.2 024	WA- 63/202 4	M. R. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT APPEA L	(Se at No- 7)
31	11720/ 2024	07.02.2 024	ABLAPL - 11400/ 2023	G. SUNDARA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-10- 12	BAIL- 2	(Se at No- 12)
32	11721/ 2024	07.02.2 024	WA- 82/202 4	M. R. ROUTRAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT APPEA L	(Se at No- 7)
33	11722/ 2024	07.02.2 024	BLAPL- 10749/ 4	P.C. BEHERA	C.O.	CHIEF JUSTI		BAIL- 1	(Se at

			2023			CE'S COURT			No-4)
34	11723/2024	07.02.2024	WA-57/2024	M. R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-7)
35	11724/2024	07.02.2024	WP(C)-6060/2017	A. SIKDAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-4	(Seat No-27)
36	11725/2024	07.02.2024	WP(C)-1930/2024	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
37	11726/2024	07.02.2024	WP(C)-2740/2024	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
38	11727/2024	07.02.2024	CONTC-510/2024	PRASANTA KU JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06		(Seat No-101)
39	11728/2024	07.02.2024	CRLA-469/2006	D K DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Seat No-8)
40	11729/2024	07.02.2024	WP(C)-2711/2024	S.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
41	11730/2024	07.02.2024	WP(C)-10507/2023	SURENDRA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
42	11731/2024	07.02.2024	WP(C)-2532/2024	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH)	(Seat No-122)

								-3)	
43	11732/ 2024	07.02.2 024	CRLA- 584/20 11	HARIHAR SUNDARA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05	CRIMI NAL APPEA L	(Se at No- 11)
44	11733/ 2024	07.02.2 024	WP (C) - 10507/ 2023	SURENDRA DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
45	11734/ 2024	07.02.2 024	WP (C) - 2619/2 024	A. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
46	11735/ 2024	07.02.2 024	WP (C) - 10507/ 2023	SURENDRA DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
47	11736/ 2024	07.02.2 024	WP (C) - 2611/2 024	K. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
48	11737/ 2024	07.02.2 024	WP (C) - 2749/2 024	GYANAMAY A SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
49	11738/ 2024	07.02.2 024	WP (C) - 2588/2 024	P.K. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122 )
50	11739/ 2024	07.02.2 024	CRLA- 617/20 10	HARIHAR SUNDARA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05	CRIMI NAL APPEA L	(Se at No- 10)
51	11740/ 2024	07.02.2 024	WP (C) - 2746/2	GYANAMAY A SAHOO	C.O.	CHIEF JUSTI	Order Dtd. 2024-02- 06	WRIT BRANC	(Se at

			024			CE'S COURT		H (DIVISION BENCH -1)	No-101)
52	11741/2024	07.02.2024	WP (C) - 2704/2024	K. N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
53	11742/2024	07.02.2024	CRLA-437/2010	JYOTIRAN JAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Seat No-10)
54	11743/2024	07.02.2024	CRLA-556/2010	B R SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Seat No-10)
55	11744/2024	07.02.2024	WP (C) - 22239/2022	TAPAN KU NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
56	11745/2024	07.02.2024	WP (C) - 2584/2024	M.M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
57	11746/2024	07.02.2024	CRLA-365/2014	R K MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Seat No-1)
58	11747/2024	07.02.2024	WP (C) - 38811/2023	A. P. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
59	11748/2024	07.02.2024	WP (C) - 2584/2024	M.M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
60	11749/	07.02.2	WP (C) -	R. R.	C.O.	CHIEF	Order Dtd. 2024-02-	WRIT	(Se

	2024	024	42097/ 2023	DAS		JUSTI CE'S COURT	06	BRANC H (DIVI SION BENCH -1)	at No- 104 )
61	11750/ 2024	07.02.2 024	WP (C) - 2674/2 024	LAMBODAR PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
62	11751/ 2024	07.02.2 024	WP (C) - 33063/ 2023	K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-10- 18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
63	11752/ 2024	07.02.2 024	WP (C) - 5857/2 023	K. N. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
64	11753/ 2024	07.02.2 024	WP (C) - 2663/2 024	B.B. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
65	11754/ 2024	07.02.2 024	WP (C) - 2672/2 024	LAMBODAR PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
66	11755/ 2024	07.02.2 024	WP (C) - 2669/2 024	LAMBODAR PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
67	11756/ 2024	07.02.2 024	WP (C) - 2671/2 024	LAMBODAR PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )

								BENCH -3)	
68	11757/ 2024	07.02.2 024	WP (C) - 2680/2 024	P.K. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
69	11758/ 2024	07.02.2 024	WP (C) - 2653/2 024	B.B. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
70	11759/ 2024	07.02.2 024	WP (C) - 28470/ 2023	K. N. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12- 31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
71	11760/ 2024	07.02.2 024	CRLMC- 3234/2 017	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-02- 22	CRIMI NAL MISC	(Se at No- 6)
72	11761/ 2024	07.02.2 024	WP (C) - 2162/2 024	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02- 05	WRIT BRANC H-5	(Se at No- 32)
73	11762/ 2024	07.02.2 024	WP (C) - 1055/2 024	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-1	(Se at No- 1)
74	11763/ 2024	07.02.2 024	WP (C) - 2516/2 024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 3)
75	11764/ 2024	07.02.2 024	WP (C) - 10610/ 2014	B K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 31	WRIT BRANC H-6	(Se at No- 16)
76	11765/ 2024	07.02.2 024	WP (C) - 2105/2 024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 05	WRIT BRANC H-5	(Se at No- 32)
77	11766/ 2024	07.02.2 024	WP (C) - 1750/2 024	BRAJA KISHOR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-8	(Se at No- 39)
78	11767/ 2024	07.02.2 024	WP (C) - KANTHAMA	KANTHAMA	C.O.	COURT	Order Dtd. 2024-02- 06	WRIT	(Se



	2024	024	2417/2 024	NI SAHOO		NO. 2 OLD	05	BRANC H-8	at No- 40)
79	11768/ 2024	07.02.2 024	WP (C) - 2667/2 024	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-2	(Se at No- 7)
80	11769/ 2024	07.02.2 024	WP (C) - 37624/ 2021	D K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 05	WRIT BRANC H-1	(Se at No- 4)
81	11770/ 2024	07.02.2 024	WP (C) - 2660/2 024	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 7)
82	11771/ 2024	07.02.2 024	WP (C) - 2627/2 024	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 7)
83	11772/ 2024	07.02.2 024	WP (C) - 2119/2 024	H K PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 05	WRIT BRANC H-5	(Se at No- 32)
84	11774/ 2024	07.02.2 024	WP (C) - 2475/2 024	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-8	(Se at No- 40)
85	11775/ 2024	07.02.2 024	WP (C) - 2169/2 024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 05	WRIT BRANC H-5	(Se at No- 32)
86	11776/ 2024	07.02.2 024	WP (C) - 2659/2 024	S.P. SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-2	(Se at No- 7)
87	11777/ 2024	07.02.2 024	BLAPL- 14308/ 2023	MANORANJ AN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 05	BAIL- 1	(Se at No- 4)
88	11778/ 2024	07.02.2 024	WP (C) - 2655/2 024	S.P. SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-2	(Se at No- 7)
89	11779/ 2024	07.02.2 024	WP (C) - 2520/2 024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 3)
90	11780/ 2024	07.02.2 024	WP (C) - 2504/2 024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 3)

91	11781/2024	07.02.2024	WP (C) - 2425/2024	S.K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Se at No-40)
92	11782/2024	07.02.2024	MATA-77/2023	S. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	FIRST APPEAL	(Se at No-4)
93	11783/2024	07.02.2024	MATA-346/2023	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	FIRST APPEAL	(Se at No-4)
94	11784/2024	07.02.2024	WP (C) - 40617/2023	L.D. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-113)
95	11785/2024	07.02.2024	WP (C) - 40615/2023	L.D. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-113)
96	11786/2024	07.02.2024	MATA-22/2024	PRAVAT KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	FIRST APPEAL	(Se at No-5)
97	11787/2024	07.02.2024	MATA-4/2024	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-20		(Se at No-5)
98	11788/2024	07.02.2024	MATA-4/2024	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-02-20		(Se at No-5)
99	11789/2024	07.02.2024	CRLMC-5543/2023	BRAJA KISHOR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-1)
100	11790/2024	07.02.2024	CRLMC-195/2024	BIBHUTI BHUSHAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
101	11791/2024	07.02.2024	CRLMC-167/2024	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
102	11792/2024	07.02.2024	MATA-114/20	S.K. BEHERA	C.O.	DR (J)	Order Dtd. 2024-02-29	FIRST APPEAL	(Se at

			19					L	No-1)
103	11794/2024	07.02.2024	CRLMC-1890/2023	MADAN DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	CRIMINAL MISC	(Seat No-1)
104	11795/2024	07.02.2024	CRLMC-3043/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Seat No-4)
105	11796/2024	07.02.2024	CRLMC-570/2023	M. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-3)
106	11797/2024	07.02.2024	CRLMC-3126/2023	BISWAJIT MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	CRIMINAL MISC	(Seat No-5)
107	11798/2024	07.02.2024	CRLMC-3126/2023	A PATTANAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	CRIMINAL MISC	(Seat No-5)
108	11799/2024	07.02.2024	CRLMC-4445/2023	B. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-01	CRIMINAL MISC	(Seat No-4)
109	11800/2024	07.02.2024	CRLMC-172/2024	G SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Seat No-2)
110	11801/2024	07.02.2024	CRLMC-5070/2023	S. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Seat No-2)
111	11802/2024	07.02.2024	CRLMC-5070/2023	N. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Seat No-2)
112	11803/2024	07.02.2024	CRLMC-4122/2023	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Seat No-7)
113	11804/2024	07.02.2024	CRLMC-4122/2023	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Seat No-7)
114	11806/2024	07.02.2024	CRLMC-4748/2023	R R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Seat No-7)
115	11807/	07.02.2024	CRLMC-	BISWAJIT	C.O.	COURT	Order Dtd. 2024-02-	CRIMI	(Se

5	2024	024	5119/2023	DAS		NO. 15	06	NAL MISC	at No-4)
116	11808/2024	07.02.2024	CRLMC-5388/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Se at No-4)
117	11809/2024	07.02.2024	CRLMC-175/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
118	11810/2024	07.02.2024	CRLMC-179/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
119	11812/2024	07.02.2024	CRLMC-180/2024	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
120	11814/2024	07.02.2024	CRLMC-182/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
121	11816/2024	07.02.2024	CRLMC-183/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
122	11817/2024	07.02.2024	CRLMC-188/2024	G JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
123	11820/2024	07.02.2024	CRLMC-192/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
124	11821/2024	07.02.2024	CRLMC-200/2024	LAMBODOR ACHARI	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
125	11822/2024	07.02.2024	CRLMC-5179/2023	DILIP KUMAR SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-4)
126	11823/2024	07.02.2024	CRLMC-204/2024	A K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Se at No-4)
127	11824/2024	07.02.2024	CRLMC-40/2024	D. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Se at No-4)

12	11825/2024	07.02.2024	CRLMC-214/2024	S K BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Se at No-4)
12	11826/2024	07.02.2024	CRLMC-3657/2023	H K PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	CRIMINAL MISC	(Se at No-5)
13	11827/2024	07.02.2024	CRLMC-41/2024	P.K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Se at No-5)
13	11828/2024	07.02.2024	CRLMC-84/2024	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Se at No-5)
13	11829/2024	07.02.2024	BLAPL-13431/2023	B. B. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-2	(Se at No-8)
13	11830/2024	07.02.2024	CRLMC-4934/2023	S K SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMINAL MISC	(Se at No-1)
13	11831/2024	07.02.2024	CRLMC-102/2024	K.C. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
13	11832/2024	07.02.2024	BLAPL-13453/2023	B. B. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-01-24	BAIL-2	(Se at No-8)
13	11833/2024	07.02.2024	CRLMC-107/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
13	11834/2024	07.02.2024	CRLMC-4397/2023	ARTATRAN PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMINAL MISC	(Se at No-2)
13	11835/2024	07.02.2024	BLAPL-12755/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-2	(Se at No-10)
13	11836/2024	07.02.2024	CRLMC-4090/2023	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMINAL MISC	(Se at No-3)
14	11837/2024	07.02.2024	BLAPL-13308/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-1	(Se at No-

									3)
14 1	11838/ 2024	07.02.2 024	CRLMC- 123/20 24	ASHOK KUMAR SWAIN (1)	C.O.	COURT NO. 15	Order Dtd. 2024-02- 16	CRIMI NAL MISC	(Se at No- 2)
14 2	11839/ 2024	07.02.2 024	BLAPL- 11005/ 2023	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02- 05	BAIL- 2	(Se at No- 8)
14 3	11840/ 2024	07.02.2 024	CRLMC- 130/20 24	B.B. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02- 06	CRIMI NAL MISC	(Se at No- 2)
14 4	11841/ 2024	07.02.2 024	CRLMC- 4153/2 023	S S BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-02- 05	CRIMI NAL MISC	(Se at No- 7)
14 5	11842/ 2024	07.02.2 024	CRLMC- 5303/2 023	BISWAJIT DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02- 05	CRIMI NAL MISC	(Se at No- 6)
14 6	11843/ 2024	07.02.2 024	CRLMC- 149/20 24	S.K. TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-02- 06	CRIMI NAL MISC	(Se at No- 2)
14 7	11845/ 2024	07.02.2 024	CRLMC- 164/20 24	R.K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02- 06	CRIMI NAL MISC	(Se at No- 2)
14 8	11846/ 2024	07.02.2 024	BLAPL- 13215/ 2023	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-02- 05	BAIL- 2	(Se at No- 9)
14 9	11847/ 2024	07.02.2 024	CRLMC- 176/20 24	H.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02- 06	CRIMI NAL MISC	(Se at No- 2)
15 0	11848/ 2024	07.02.2 024	BLAPL- 13345/ 2023	H. K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02- 05	BAIL- 1	(Se at No- 3)
15 1	11850/ 2024	07.02.2 024	CRLMC- 5009/2 023	A K ROUL	C.O.	COURT NO. 15	Order Dtd. 2024-02- 05	CRIMI NAL MISC	(Se at No- 2)
15 2	11851/ 2024	07.02.2 024	CRLMC- 209/20 24	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02- 06		(Se at No- 2)
15 3	11852/ 2024	07.02.2 024	BLAPL- 13428/ 2023	R. K. MALLICK	C.O.	COURT NO.	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 2)

			2023			15			No-8)
154	11853/2024	07.02.2024	CRLA-1274/2023	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Se at No-9)
155	11854/2024	07.02.2024	BLAPL-11892/2023	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-02	BAIL-2	(Se at No-11)
156	11855/2024	07.02.2024	BLAPL-13516/2023	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-1	(Se at No-2)
157	11856/2024	07.02.2024	BLAPL-13522/2023	GEETANJALI MAJHI	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-1	(Se at No-2)
158	11857/2024	07.02.2024	CRLMC-219/2024	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Se at No-2)
159	11858/2024	07.02.2024	ABLAPL - 4907/2023	M. R. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-06-06	BAIL-1	(Se at No-2)
160	11859/2024	07.02.2024	CRLMC-3417/2023	A.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-14	CRIMINAL MISC	(Se at No-1)
161	11860/2024	07.02.2024	RFA-160/2007	TRILOCHAN BAG	C.O.	COURT NO. 24	Order Dtd. 2024-02-06	FIRST APPEAL	(Se at No-4)
162	11861/2024	07.02.2024	CRLMC-5155/2023	SAMBEET PATTANAYAK	C.O.	COURT NO. 24	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-4)
163	11862/2024	07.02.2024	CRLMC-4682/2023	J.R. DAS	C.O.	COURT NO. 24	Order Dtd. 2024-02-06		(Se at No-4)
164	11863/2024	07.02.2024	CRLA-12/2024	SURENDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2024-02-06		(Se at No-4)
165	11864/2024	07.02.2024	CRLMC-1159/2023	L. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	CRIMINAL MISC	(Se at No-3)
166	11865/	07.02.2	CRLA-	K C	C.O.	CHIEF	Order Dtd. 2024-02-	CRIMI	(Se

6	2024	024	305/2023	PANDA		JUSTICE'S COURT	05	NAL APPEAL	at No-9)
167	11867/2024	07.02.2024	CRLA-893/2023	UNMESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Seat No-9)
168	11868/2024	07.02.2024	JCRLA-21/2021	R.B. MISHRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
169	11869/2024	07.02.2024	CRLA-1008/2023	SAMIR BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-02-06	CRIMINAL APPEAL	(Seat No-9)
170	11870/2024	07.02.2024	CRLA-165/2020	B.S. SWAIN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
171	11871/2024	07.02.2024	WP (C) - 2296/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No-16)
172	11872/2024	07.02.2024	WP (C) - 2289/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No-16)
173	11873/2024	07.02.2024	CRLA-88/2020	K.N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
174	11874/2024	07.02.2024	WP (C) - 17289/2019	BHARAT BEHERA	C.O.	COURT NO. 10	Order Dtd. 2019-09-23	WRIT BRANCH-5	(Seat No-47)
175	11875/2024	07.02.2024	CRLA-78/2024	R.R. NAYAK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
176	11876/2024	07.02.2024	WP (C) - 42924/2023	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-02-05	WRIT BRANCH-2	(Seat No-45)
177	11877/2024	07.02.2024	CRLA-1271/2023	M.R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-02-06	CRIMINAL APPEAL	(Seat No-9)
178	11878/2024	07.02.2024	CRLA-79/2024	J.R. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)



179	11879/2024	07.02.2024	CRLA-970/2023	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-02-06	CRIMINAL APPEAL	(Seat No-9)
180	11880/2024	07.02.2024	CRLA-1399/2023	S.N. GAYA	C.O.	COURT NO. 5	Order Dtd. 2024-02-06	CRIMINAL APPEAL	(Seat No-9)
181	11881/2024	07.02.2024	CRLA-1349/2023	D.K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-02-06	CRIMINAL APPEAL	(Seat No-9)
182	11882/2024	07.02.2024	CRLA-1149/2023	S.S. PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
183	11883/2024	07.02.2024	WP (C) - 1313/2024	A MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-05	WRIT BRANCH-4	(Seat No-19)
184	11884/2024	07.02.2024	WP (C) - 2023/2024	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-02-05	WRIT BRANCH-3	(Seat No-12)
185	11885/2024	07.02.2024	CRLA-1155/2023	S.S. PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
186	11886/2024	07.02.2024	CRLA-1157/2023	S.S. PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
187	11887/2024	07.02.2024	CRLA-1150/2023	S.S. PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
188	11888/2024	07.02.2024	WP (C) - 2391/2024	SUVENDU BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-48)
189	11889/2024	07.02.2024	WP (C) - 38729/2020	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-07-25	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)
190	11890/2024	07.02.2024	WP (C) - 2286/2024	LAMBODAR PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No-16)

19 1	11891/ 2024	07.02.2 024	WP (C) - 38734/ 2020	D.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-07- 25	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
19 2	11892/ 2024	07.02.2 024	WP (C) - 2295/2 024	LAMBODAR PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05	WRIT BRANC H-6	(Se at No- 16)
19 3	11893/ 2024	07.02.2 024	MACA- 460/20 23	J. DEHURY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05	MISC. APPEA L SEC.	(Se at No- 7)
19 4	11894/ 2024	07.02.2 024	BLAPL- 479/20 24	SR PANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05	BAIL- 2	(Se at No- 12)
19 5	11895/ 2024	07.02.2 024	WP (C) - 2288/2 024	LAMBODAR PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05	WRIT BRANC H-6	(Se at No- 16)
19 6	11896/ 2024	07.02.2 024	WP (C) - 38733/ 2020	D.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-07- 25	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
19 7	11897/ 2024	07.02.2 024	BLAPL- 472/20 24	PK DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05		(Se at No- 103 )
19 8	11898/ 2024	07.02.2 024	WP (C) - 1565/2 024	P.R.SWAI N	C.O.	COURT NO. 10	Order Dtd. 2024-02- 02	WRIT BRANC H-6	(Se at No- 26)
19 9	11899/ 2024	07.02.2 024	WP (C) - 2518/2 024	B K DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02- 05	WRIT BRANC H-1	(Se at No- 3)
20 0	11900/ 2024	07.02.2 024	MACA- 416/20 23	R. P. BHAGAT	C.O.	COURT NO. 10	Order Dtd. 2024-02- 05	MISC. APPEA L SEC.	(Se at No- 7)
20 1	11901/ 2024	07.02.2 024	WP (C) - 38732/ 2020	D.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-07- 25	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )

								BENCH -1)	
20 2	11902/ 2024	07.02.2 024	BLAPL- 478/20 24	P SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05		(Se at No- 103 )
20 3	11903/ 2024	07.02.2 024	WP (C) - 1562/2 024	P.R.SWAI N	C.O.	COURT NO. 10	Order Dtd. 2024-02- 02	WRIT BRANC H-6	(Se at No- 26)
20 4	11904/ 2024	07.02.2 024	WP (C) - 1569/2 024	B C PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-02- 05	WRIT BRANC H-6	(Se at No- 26)
20 5	11905/ 2024	07.02.2 024	MACA- 416/20 23	B. MAHALI	C.O.	COURT NO. 10	Order Dtd. 2024-02- 05	MISC. APPEA L SEC.	(Se at No- 7)
20 6	11906/ 2024	07.02.2 024	WP (C) - 38720/ 2020	DILIP KUMAR SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-07- 25	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
20 7	11907/ 2024	07.02.2 024	BLAPL- 454/20 24	P SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05		(Se at No- 103 )
20 8	11908/ 2024	07.02.2 024	MACA- 266/20 23	J. DEHURY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05	MISC. APPEA L SEC.	(Se at No- 6)
20 9	11909/ 2024	07.02.2 024	WP (C) - 1576/2 024	B C PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05	WRIT BRANC H-6	(Se at No- 26)
21 0	11910/ 2024	07.02.2 024	BLAPL- 620/20 24	PK LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05		(Se at No- 26)
21 1	11911/ 2024	07.02.2 024	WP (C) - 38737/ 2020	D.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-07- 25	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
21 2	11912/ 2024	07.02.2 024	MACA- 280/20	S.K.SAHO O	C.O.	CHIEF JUSTI	Order Dtd. 2024-02- 05	MISC. APPEA	(Se at

			23			CE'S COURT		L SEC.	No-6)
213	11913/2024	07.02.2024	MACA-266/2023	SARAT SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Seat No-6)
214	11914/2024	07.02.2024	WP (C) - 2177/2024	RAMESH KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-32)
215	11915/2024	07.02.2024	MACA-282/2023	S.K.SAHO O	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Seat No-6)
216	11916/2024	07.02.2024	BLAPL-221/2024	PK LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	BAIL-2	(Seat No-8)
217	11917/2024	07.02.2024	WP (C) - 37113/2023	S. R. PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-9)
218	11918/2024	07.02.2024	WP (C) - 2376/2024	R R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-48)
219	11919/2024	07.02.2024	MACA-278/2023	S.K.SAHO O	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Seat No-6)
220	11920/2024	07.02.2024	WP (C) - 16624/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-02-26	WRIT BRANCH-6	(Seat No-16)
221	11921/2024	07.02.2024	WP (C) - 1561/2024	K. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No-26)
222	11922/2024	07.02.2024	WP (C) - 39883/2023	R.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-02	WRIT BRANCH-1	(Seat No-49)
223	11923/2024	07.02.2024	BLAPL-179/2024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	BAIL-1	(Seat No-6)
224	11924/2024	07.02.2024	CONTC-299/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	CONTE MPT	(Seat No-7)
225	11925/	07.02.2024	CONTC-	ARUN	C.O.	COURT	Order Dtd. 2024-02-	CONTE	(Se

5	2024	024	8980/2023	KUMAR JATI		NO. 10	02	MPT	at No-4)
226	11926/2024	07.02.2024	BLAPL-74/2024	M DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-05		(Se at No-4)
227	11927/2024	07.02.2024	BLAPL-733/2024	SP DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-05		(Se at No-4)
228	11928/2024	07.02.2024	CONTC-10078/2023	G. K. NANDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-02	CONTE MPT	(Se at No-6)
229	11929/2024	07.02.2024	MACA-279/2023	S. K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Se at No-6)
230	11930/2024	07.02.2024	MACA-275/2023	K. R. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Se at No-6)
231	11931/2024	07.02.2024	MACA-275/2023	S. K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Se at No-6)
232	11932/2024	07.02.2024	MACA-281/2023	S. K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Se at No-6)
233	11933/2024	07.02.2024	WP (C) - 2163/2024	ASWINI MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Se at No-32)
234	11934/2024	07.02.2024	MACA-277/2023	S. K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Se at No-6)
235	11935/2024	07.02.2024	WP (C) - 1909/2024	P BASTIA	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT BRANCH-2	(Se at No-6)
236	11936/2024	07.02.2024	CRLMC-4977/2023	B S SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	CRIMINAL MISC	(Se at No-1)
237	11937/2024	07.02.2024	WA-503/2023	S.K.NAYA K	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT APPEAL	(Se at No-6)

23	11938/2024	07.02.2024	CRLMC-2259/2023	PRAVAT KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMINAL MISC	(Se at No-3)
23	11943/2024	07.02.2024	CONTC-524/2024	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Se at No-3)
24	11945/2024	07.02.2024	BLAPL-8094/2023	S. S. PATTNAIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-1	(Se at No-1)
24	11946/2024	07.02.2024	BLAPL-11221/2023	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	BAIL-2	(Se at No-7)
24	11947/2024	07.02.2024	BLAPL-14028/2023	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	BAIL-2	(Se at No-12)
24	11948/2024	07.02.2024	BLAPL-6796/2023	HIMANSHU BHUSAN DASH	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-1	(Se at No-2)
24	11949/2024	07.02.2024	BLAPL-14067/2023	PRATAP KUMAR BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-2	(Se at No-12)
24	11950/2024	07.02.2024	BLAPL-14557/2023	PRASANJIT BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-1	(Se at No-3)
24	11951/2024	07.02.2024	BLAPL-14567/2023	PRASANJIT BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-1	(Se at No-3)
24	11952/2024	07.02.2024	BLAPL-14086/2023	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-2	(Se at No-12)
24	11953/2024	07.02.2024	BLAPL-14216/2023	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-2	(Se at No-11)
24	11954/2024	07.02.2024	BLAPL-14474/2023	DEBENDRA SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	BAIL-2	(Se at No-9)
25	11955/2024	07.02.2024	BLAPL-13070/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	BAIL-2	(Se at No-

									11)
25 1	11956/ 2024	07.02.2 024	BLAPL- 13982/ 2023	R. C. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 10)
25 2	11957/ 2024	07.02.2 024	BLAPL- 13338/ 2023	J. KAMILA	C.O.	COURT NO. 8	Order Dtd. 2024-04- 18	BAIL- 1	(Se at No- 3)
25 3	11958/ 2024	07.02.2 024	BLAPL- 12105/ 2023	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 3)
25 4	11959/ 2024	07.02.2 024	BLAPL- 9483/2 023	M. R. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 5)
25 5	11960/ 2024	07.02.2 024	BLAPL- 9732/2 023	MANAS RANJAN SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 3)
25 6	11961/ 2024	07.02.2 024	BLAPL- 7221/2 023	SAMIR BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 5)
25 7	11962/ 2024	07.02.2 024	BLAPL- 9808/2 023	B. B. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 8)
25 8	11963/ 2024	07.02.2 024	BLAPL- 9809/2 023	B. B. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 8)
25 9	11964/ 2024	07.02.2 024	BLAPL- 8870/2 023	NIRMAL KUMAR SATAPATH Y	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 8)
26 0	11965/ 2024	07.02.2 024	BLAPL- 14669/ 2023	R. K. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 8)
26 1	11966/ 2024	07.02.2 024	WP (C) - 16206/ 2022	SUMIT SATPATHY	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	WRIT BRANC H-8	(Se at No- 42)
26 2	11967/ 2024	07.02.2 024	WP (C) - 2583/2 024	TAPAN SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 3)
26 3	11968/ 2024	07.02.2 024	WP (C) - 25535/ 2023	UMAKANTA CHHOTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-01- 29	WRIT BRANC	(Se at

			2019					H-6	No-16)
264	11969/2024	07.02.2024	WP (C) - 2415/2024	DEBASIS ROUTH	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
265	11970/2024	07.02.2024	WP (C) - 2496/2024	MANGUL NAIK	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
266	11971/2024	07.02.2024	WP (C) - 2494/2024	MANGUL NAIK	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
267	11972/2024	07.02.2024	WP (C) - 21113/2020	KALPATARU PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No-35)
268	11973/2024	07.02.2024	WP (C) - 2478/2024	S. K. RATH	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
269	11974/2024	07.02.2024	WP (C) - 1662/2024	M. R. ROUSTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-5)
270	11975/2024	07.02.2024	WP (C) - 2277/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No-16)
271	11976/2024	07.02.2024	WP (C) - 2308/2024	BISWAJIT MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-48)
272	11977/2024	07.02.2024	WPC (TA C) - 12/2014	S. R. PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	OA Branch	(Seat No-1)
273	11978/2024	07.02.2024	WPC (TA C) - 12/2014	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	OA Branch	(Seat No-1)
274	11979/2024	07.02.2024	CONTC-7744/2023	BISWAJIT MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	CONTE MPT	(Seat No-1)
275	11980/2024	07.02.2024	WP (C) - 2568/2024	BISWAJIT MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No-3)
27	11981/	07.02.2	WP (C) -	BISWAJIT	C.O.	COURT	Order Dtd. 2024-02-	WRIT	(Se



6	2024	024	2467/2 024	MOHANTY		NO. 8	06	BRANC H-8	at No- 40)
27 7	11982/ 2024	07.02.2 024	WP (C) - 21847/ 2019	D. ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-02- 02	WRIT BRANC H-4	(Se at No- 46)
27 8	11983/ 2024	07.02.2 024	WPC (OA ) - 2760/2 016	B. D. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2024-02- 02	OA Branc h	(Se at No- 1)
27 9	11984/ 2024	07.02.2 024	CONTC- 530/20 24	P. C. DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06		(Se at No- 1)
28 0	11985/ 2024	07.02.2 024	WP (C) - 2684/2 024	KARMA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 7)
28 1	11986/ 2024	07.02.2 024	WP (C) - 2686/2 024	KARMA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 7)
28 2	11987/ 2024	07.02.2 024	WP (C) - 2687/2 024	KARMA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 7)
28 3	11988/ 2024	07.02.2 024	WP (C) - 2688/2 024	KARMA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 7)
28 4	11989/ 2024	07.02.2 024	WP (C) - 2684/2 024	KARMA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 7)
28 5	11990/ 2024	07.02.2 024	WP (C) - 2690/2 024	KARMA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 7)
28 6	11991/ 2024	07.02.2 024	WP (C) - 2691/2 024	KARMA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 7)
28 7	11992/ 2024	07.02.2 024	WP (C) - 1283/2 024	A MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-02- 06	WRIT BRANC H-3	(Se at No- 11)
28 8	11993/ 2024	07.02.2 024	WP (C) - 1738/2 024	MIHIR KANTA RATH	C.O.	COURT NO. 8	Order Dtd. 2024-02- 05	WRIT BRANC H-8	(Se at No- 39)

289	11994/2024	07.02.2024	WP (C) - 37479/2023	MR BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No-25)
290	11995/2024	07.02.2024	WP (C) - 2299/2024	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-05		(Seat No-25)
291	11996/2024	07.02.2024	WP (C) - 41826/2023	D SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No-24)
292	11997/2024	07.02.2024	WP (C) - 1745/2024	M K RATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-8	(Seat No-39)
293	11998/2024	07.02.2024	WP (C) - 463/2024	D SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-3	(Seat No-51)
294	11999/2024	07.02.2024	WP (C) - 1748/2024	MIHIR KANTA RATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-8	(Seat No-39)
295	12000/2024	07.02.2024	WP (C) - 537/2024	BM BHUYAN	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-4	(Seat No-52)
296	12001/2024	07.02.2024	WP (C) - 1755/2024	MIHIR KANTA RATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-8	(Seat No-39)
297	12003/2024	07.02.2024	WP (C) - 829/2024	P BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-44)
298	12004/2024	07.02.2024	WP (C) - 35748/2023	P K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-3	(Seat No-33)
299	12006/2024	07.02.2024	WP (C) - 897/2024	L DASH	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-44)
300	12007/2024	07.02.2024	WP (C) - 35748/2023	P K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-3	(Seat No-33)
301	12009/2024	07.02.2024	WP (C) - 35745/2023	P K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-3	(Seat No-)

									33)
30 2	12010/ 2024	07.02.2 024	WP (C) - 1184/2 024	B MOHAPATR A	C.O.	COURT NO. 23	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 34)
30 3	12012/ 2024	07.02.2 024	WP (C) - 1367/2 024	JK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 19)
30 4	12013/ 2024	07.02.2 024	WP (C) - 35745/ 2023	P K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02- 05	WRIT BRANC H-3	(Se at No- 33)
30 5	12014/ 2024	07.02.2 024	WP (C) - 40197/ 2023	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 17)
30 6	12016/ 2024	07.02.2 024	WP (C) - 40379/ 2023	M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02- 05	WRIT BRANC H-6	(Se at No- 16)
30 7	12017/ 2024	07.02.2 024	WP (C) - 2324/2 024	L. RAY	C.O.	COURT NO. 23	Order Dtd. 2024-02- 06	WRIT BRANC H-7	(Se at No- 48)
30 8	12019/ 2024	07.02.2 024	WP (C) - 683/20 24	AN LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-02- 06	WRIT BRANC H-5	(Se at No- 47)
30 9	12020/ 2024	07.02.2 024	WP (C) - 2613/2 024	J.P.KAR	C.O.	COURT NO. 23	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 7)
31 0	12021/ 2024	07.02.2 024	WP (C) - 1254/2 024	NIRANJAN PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02- 05	WRIT BRANC H-3	(Se at No- 11)
31 1	12022/ 2024	07.02.2 024	WP (C) - 2325/2 024	L. RAY	C.O.	COURT NO. 23	Order Dtd. 2024-02- 06	WRIT BRANC H-7	(Se at No- 48)
31 2	12023/ 2024	07.02.2 024	FAO- 12/202 4	I CH SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-02- 05	MISC. APPEA L SEC.	(Se at No- 5)
31 3	12024/ 2024	07.02.2 024	WP (C) - 2461/2 024	M.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02- 06	WRIT BRANC H-8	(Se at No- 40)
31 4	12026/ 2024	07.02.2 024	WP (C) - 2433/2	P.K.MOHA NTY	C.O.	COURT NO.	Order Dtd. 2024-02- 06	WRIT BRANC	(Se at

			024			23		H-8	No-40)
315	12027/2024	07.02.2024	WP (C) - 190/2024	SARADA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-05-09	WRIT BRANCH-8	(Seat No-56)
316	12028/2024	07.02.2024	FAO-12/2024	S MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Seat No-5)
317	12029/2024	07.02.2024	WP (C) - 2540/2024	B. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-3)
318	12030/2024	07.02.2024	WP (C) - 2321/2024	L. RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-48)
319	12031/2024	07.02.2024	WP (C) - 36407/2023	R.K.SARA NGI	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Seat No-8)
320	12032/2024	07.02.2024	FAO-300/2023	J DEHURY	C.O.	COURT NO. 20	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Seat No-5)
321	12033/2024	07.02.2024	WP (C) - 2323/2024	L. RAY	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-48)
322	12034/2024	07.02.2024	WP (C) - 17994/2022	P KUMBHAR	C.O.	COURT NO. 20	Order Dtd. 2023-12-22	WRIT BRANCH-5	(Seat No-21)
323	12035/2024	07.02.2024	WP (C) - 2322/2024	L. RAY	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-48)
324	12036/2024	07.02.2024	WP (C) - 1776/2024	D SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-8	(Seat No-39)
325	12037/2024	07.02.2024	WP (C) - 2526/2024	S. SATPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No-3)
326	12038/2024	07.02.2024	WP (C) - 17994/2022	MANAS PATI	C.O.	COURT NO. 23	Order Dtd. 2023-12-22	WRIT BRANCH-5	(Seat No-21)
32	12039/	07.02.2	WP (C) -	D SAMAL	C.O.	COURT	Order Dtd. 2024-02-	WRIT	(Se

7	2024	024	1798/2024			NO. 23	05	BRANCH-8	at No-39)
328	12040/2024	07.02.2024	CONTC-9379/2023	SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	CONTE MPT	(Se at No-8)
329	12041/2024	07.02.2024	WP (C) - 2403/2024	R.K.SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Se at No-40)
330	12042/2024	07.02.2024	WP (C) - 17994/2022	KAMALAKANTA NATH	C.O.	COURT NO. 1	Order Dtd. 2023-12-22	WRIT BRANCH-5	(Se at No-21)
331	12043/2024	07.02.2024	WP (C) - 11831/2012	NK ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-05	WRIT BRANCH-2	(Se at No-7)
332	12044/2024	07.02.2024	CONTC-576/2024	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-02-06		(Se at No-7)
333	12045/2024	07.02.2024	WP (C) - 34158/2022	M.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Se at No-2)
334	12046/2024	07.02.2024	CONTC-409/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-06		(Se at No-2)
335	12047/2024	07.02.2024	WP (C) - 32729/2023	BK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-05	WRIT BRANCH-2	(Se at No-45)
336	12048/2024	07.02.2024	WP (C) - 2039/2024	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-05	WRIT BRANCH-3	(Se at No-12)
337	12049/2024	07.02.2024	CONTC-412/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-06		(Se at No-12)
338	12050/2024	07.02.2024	WP (C) - 34158/2022	S.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Se at No-2)
339	12051/2024	07.02.2024	WP (C) - 238/2024	AK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-05	WRIT BRANCH-1	(Se at No-49)

340	12052/2024	07.02.2024	CONTC-9697/2023	S.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	CONTE MPT	(Se at No-2)
341	12053/2024	07.02.2024	WP (C) - 14559/2015	P K PATRI	C.O.	COURT NO. 1	Order Dtd. 2024-02-05	WRIT BRANC H-4	(Se at No-46)
342	12054/2024	07.02.2024	CONTC-410/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-06		(Se at No-46)
343	12055/2024	07.02.2024	WP (C) - 34158/2022	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	WRIT BRANC H-1	(Se at No-2)
344	12056/2024	07.02.2024	WP (C) - 1452/2024	SK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-05	WRIT BRANC H-5	(Se at No-22)
345	12057/2024	07.02.2024	WP (C) - 14559/2015	P K PATRI	C.O.	COURT NO. 1	Order Dtd. 2024-02-05	WRIT BRANC H-4	(Se at No-46)
346	12058/2024	07.02.2024	CONTC-523/2024	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-06		(Se at No-46)
347	12059/2024	07.02.2024	WP (C) - 2001/2024	S.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANC H-3	(Se at No-12)
348	12060/2024	07.02.2024	CONTC-563/2024	C.R. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-06		(Se at No-12)
349	12061/2024	07.02.2024	WP (C) - 1715/2024	MK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-05	WRIT BRANC H-8	(Se at No-39)
350	12062/2024	07.02.2024	WP (C) - 9336/2023	R K MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-02	WRIT BRANC H-3	(Se at No-14)
351	12063/2024	07.02.2024	CONTC-565/2024	M. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-02-06		(Se at No-14)
352	12064/2024	07.02.2024	CMP-65/2024	J.P.KAR	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANC H-6	(Se at No-)

									54)
35 3	12066/ 2024	07.02.2 024	WP (C) - 2439/2 024	N. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-02- 06	WRIT BRANC H-8	(Se at No- 40)
35 4	12067/ 2024	07.02.2 024	CMP- 73/202 4	M.D.BISW AL	C.O.	COURT NO. 20	Order Dtd. 2024-02- 06	WRIT BRANC H-6	(Se at No- 54)
35 5	12068/ 2024	07.02.2 024	WP (C) - 9336/2 023	B N MOHAPATR A	C.O.	COURT NO. 20	Order Dtd. 2024-02- 02	WRIT BRANC H-3	(Se at No- 14)
35 6	12069/ 2024	07.02.2 024	CMP- 587/20 22	P.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 17)
35 7	12070/ 2024	07.02.2 024	WP (C) - 2477/2 024	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02- 06	WRIT BRANC H-8	(Se at No- 40)
35 8	12071/ 2024	07.02.2 024	CMP- 188/20 16	L.K.NAYA K	C.O.	COURT NO. 20	Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 37)
35 9	12072/ 2024	07.02.2 024	WP (C) - 2435/2 024	U. CHHOTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-02- 06	WRIT BRANC H-8	(Se at No- 40)
36 0	12073/ 2024	07.02.2 024	CMP- 1503/2 023	A.MOHANT Y	C.O.	COURT NO. 20	Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 19)
36 1	12074/ 2024	07.02.2 024	WP (C) - 2579/2 024	U. CHHOTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 3)
36 2	12075/ 2024	07.02.2 024	WP (C) - 2334/2 024	U. CHHOTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-02- 06	WRIT BRANC H-7	(Se at No- 48)
36 3	12076/ 2024	07.02.2 024	CMP- 1503/2 023	D.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 19)
36 4	12077/ 2024	07.02.2 024	CMP- 1527/2 023	T.K.BARI K	C.O.	COURT NO. 20	Order Dtd. 2024-02- 05	WRIT BRANC H-4	(Se at No- 19)
36 5	12078/ 2024	07.02.2 024	WP (C) - 21102/ 2024	BANABIHA RI RAY	C.O.	COURT NO.	Order Dtd. 2024-02- 06	WRIT BRANC	(Se at

			2023			20		H-3	No-28)
366	12079/2024	07.02.2024	WP (C) - 21103/2023	BANABIHARI RAY	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANCH-3	(Se at No-28)
367	12080/2024	07.02.2024	CONTC-552/2024	R.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-06		(Se at No-28)
368	12081/2024	07.02.2024	WP (C) - 4726/2002	S. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-117)
369	12082/2024	07.02.2024	CONTC-550/2024	B.P.TUNGA	C.O.	COURT NO. 20	Order Dtd. 2024-02-06		(Se at No-117)
370	12083/2024	07.02.2024	WPC (OA) - 2105/2016	R.K.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	OA Branch	(Se at No-1)
371	12084/2024	07.02.2024	WP (C) - 1092/2024	J.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Se at No-1)
372	12085/2024	07.02.2024	CMP-1346/2023	T.BAG	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Se at No-6)
373	12086/2024	07.02.2024	WP (C) - 7360/2022	RR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-105)
374	12087/2024	07.02.2024	CMP-69/2024	P.K.PATRI	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Se at No-54)
375	12088/2024	07.02.2024	WP (C) - 1204/2024	B BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-108)



37	12089/ 2024	07.02.2 024	RPFAM- 13/202 4	M.R.BARI K	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	FIRST APPEA L	(Se at No- 4)
37	12090/ 2024	07.02.2 024	CMP- 1537/2 023	N.C.MISH RA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 19)
37	12091/ 2024	07.02.2 024	WP (C) - 22724/ 2013	P.K.MOHA NTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 3)
37	12092/ 2024	07.02.2 024	CONTC- 111/20 24	M.K.PANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 05		(Se at No- 3)
38	12093/ 2024	07.02.2 024	WP (C) - 26215/ 2023	B B MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
38	12094/ 2024	07.02.2 024	CONTC- 455/20 24	T BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06		(Se at No- 106 )
38	12095/ 2024	07.02.2 024	WA- 7/2024	P K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 02		(Se at No- 106 )
38	12096/ 2024	07.02.2 024	WP (C) - 14290/ 2016	S. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H-3	(Se at No- 12)
38	12097/ 2024	07.02.2 024	WP (C) - 14291/ 2016	S. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H-3	(Se at No- 12)
38	12098/ 2024	07.02.2 024	WP (C) - 2524/2 024	Y. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 3)
38	12099/ 2024	07.02.2 024	WP (C) - 4461/2 012	K. MANDAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 19)
38	12100/ 2024	07.02.2 024	WP (C) - 2629/2 024	J. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-03- 04	WRIT BRANC H-2	(Se at No-

									7)
388	12103/2024	07.02.2024	BLAPL-7704/2023	J. PARDHAN	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	BAIL-2	(Se at No-8)
389	12104/2024	07.02.2024	BLAPL-8014/2023	P.K. ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	BAIL-1	(Se at No-1)
390	12105/2024	07.02.2024	BLAPL-8014/2023	M.R. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	BAIL-1	(Se at No-1)
391	12106/2024	07.02.2024	BLAPL-7205/2023	J. PARDHAN	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	BAIL-1	(Se at No-5)
392	12107/2024	07.02.2024	CRLMC-4629/2023	B.B.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-02-06		(Se at No-5)
393	12108/2024	07.02.2024	CRLMP-2365/2023	S.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-02-01	WRIT BRANCH-2	(Se at No-50)
394	12109/2024	07.02.2024	CRLMP-2281/2023	R.R.DAS	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Se at No-4)
395	12110/2024	07.02.2024	CONTC-8474/2023	R.R.DAS	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	CONTE MPT	(Se at No-8)
396	12111/2024	07.02.2024	CRLMP-139/2024	P.JENA	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	WRIT BRANCH-4	(Se at No-17)
397	12112/2024	07.02.2024	RSA-20/2003	S.P. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-02-05	SECOND APPEAL	(Se at No-4)
398	12113/2024	07.02.2024	CRLMP-84/2024	M.PATI	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Se at No-10)
399	12114/2024	07.02.2024	CRLMP-90/2024	B.TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Se at No-10)
400	12115/2024	07.02.2024	CRLMP-88/202	A.K.BEHERA	C.O.	COURT NO.	Order Dtd. 2024-02-06	WRIT BRANCH	(Se at

			4			16		H-7	No-10)
401	12116/2024	07.02.2024	CRLMP-85/2024	P.K.DASH	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-10)
402	12117/2024	07.02.2024	CRLMP-83/2024	M.DAS	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-10)
403	12118/2024	07.02.2024	SA-108/1999	P.K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	SECOND APPEAL	(Seat No-7)
404	12119/2024	07.02.2024	CRLMP-82/2024	N.N.MAHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-10)
405	12120/2024	07.02.2024	ABLAPL - 12211/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-1	(Seat No-5)
406	12121/2024	07.02.2024	CRLMP-70/2024	B.TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-10)
407	12122/2024	07.02.2024	ABLAPL - 11848/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-2	(Seat No-8)
408	12123/2024	07.02.2024	CRLMP-68/2024	M.R.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-10)
409	12124/2024	07.02.2024	CRLMP-60/2024	M.K.PATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
410	12125/2024	07.02.2024	ABLAPL - 830/2024	S DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-2	(Seat No-12)
411	12126/2024	07.02.2024	CRLMP-87/2024	A.C.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
412	12127/2024	07.02.2024	CRLMP-89/2024	T.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
41	12128/	07.02.2	CRLMP-	S.K.DAS	C.O.	COURT	Order Dtd. 2024-02-	WRIT	(Se

3	2024	024	2382/2 023			NO. 11	06	BRANC H-2	at No- 50)
41 4	12129/ 2024	07.02.2 024	CRLMP- 2382/2 023	H.K.PATR A	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 50)
41 5	12130/ 2024	07.02.2 024	ABLAPL - 13330/ 2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 10)
41 6	12131/ 2024	07.02.2 024	ABLAPL - 14045/ 2023	A.MOHANT Y	C.O.	COURT NO. 2	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 7)
41 7	12132/ 2024	07.02.2 024	ABLAPL - 13061/ 2023	B.B.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 8)
41 8	12133/ 2024	07.02.2 024	ABLAPL - 14012/ 2023	A.MOHANT Y	C.O.	COURT NO. 2	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 7)
41 9	12134/ 2024	07.02.2 024	CRLMC- 245/20 24	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02- 07		(Se at No- 7)
42 0	12135/ 2024	07.02.2 024	ABLAPL - 7286/2 023	S.K.DASH	C.O.	COURT NO. 2	Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 2)
42 1	12136/ 2024	07.02.2 024	ABLAPL - 2567/2 023	R.K.BARI K	C.O.	COURT NO. 2	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 7)
42 2	12137/ 2024	07.02.2 024	CRLMC- 4490/2 023	N.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02- 05	CRIMI NAL MISC	(Se at No- 4)
42 3	12138/ 2024	07.02.2 024	CRLMC- 4489/2 023	N.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02- 06	CRIMI NAL MISC	(Se at No- 4)
42 4	12139/ 2024	07.02.2 024	CRLMC- 4093/2 023	A.C.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02- 05	CRIMI NAL MISC	(Se at No- 3)
42 5	12140/ 2024	07.02.2 024	CRLMC- 5268/2 023	H.S. PAIKARAY	C.O.	COURT NO. 2	Order Dtd. 2024-02- 06	CRIMI NAL MISC	(Se at No- 5)

42	12141/2024	07.02.2024	CRLMC-166/2024	S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
42	12142/2024	07.02.2024	RSA-437/2005	P.C. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	SECOND APPEAL	(Se at No-3)
42	12143/2024	07.02.2024	BLAPL-1/2024	S.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-02-06		(Se at No-3)
42	12144/2024	07.02.2024	CMAPL-3/2024	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-02-06		(Se at No-3)
43	12145/2024	07.02.2024	WP (C) - 2519/2024	P.C.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Se at No-3)
43	12146/2024	07.02.2024	SA-186/1996	M.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	SECOND APPEAL	(Se at No-7)
43	12147/2024	07.02.2024	WP (C) - 2476/2024	T.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Se at No-40)
43	12148/2024	07.02.2024	WP (C) - 2555/2024	S.K.GARTIA	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Se at No-3)
43	12149/2024	07.02.2024	WP (C) - 2607/2024	D.N.MHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Se at No-7)
43	12150/2024	07.02.2024	WP (C) - 2649/2024	G.C.JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Se at No-7)
43	12151/2024	07.02.2024	WP (C) - 7105/2023	S.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Se at No-16)
43	12152/2024	07.02.2024	WP (C) - 2681/2024	S.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Se at No-7)
43	12153/2024	07.02.2024	ABLAPL - 10732/	SK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-06	BAIL-2	(Se at No-

			2023						8)
439	12154/2024	07.02.2024	WP (C) - 15418/2020	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-15)
440	12155/2024	07.02.2024	CONTC-6653/2023	BK PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	CONTE MPT	(Seat No-7)
441	12156/2024	07.02.2024	WP (C) - 2413/2024	M.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
442	12157/2024	07.02.2024	CONTC-1774/2023	SK PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	CONTE MPT	(Seat No-5)
443	12158/2024	07.02.2024	CRP-2/2024	BK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	CIVIL REVISION	(Seat No-1)
444	12159/2024	07.02.2024	WP (C) - 2412/2024	J.R.SAHO O	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
445	12161/2024	07.02.2024	WP (C) - 2389/2024	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-48)
446	12162/2024	07.02.2024	CMAPL-648/2023	KC PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	M.J.C.	(Seat No-3)
447	12163/2024	07.02.2024	ABLAPL - 831/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	BAIL-1	(Seat No-5)
448	12164/2024	07.02.2024	ABLAPL - 829/2024	B B MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No-5)
449	12166/2024	07.02.2024	WP (C) - 2430/2024	R MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
450	12168/2024	07.02.2024	WP (C) - 2522/2024	D SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No-3)
451	12170/2024	07.02.2024	ABLAPL -	K C PANDA	C.O.	COURT NO.	Order Dtd. 2024-02-06		(Seat

			824/20 24			11			No- 3)
45 2	12171/ 2024	07.02.2 024	WP (C) - 2474/2 024	DK BISOI	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	WRIT BRANC H-8	(Se at No- 40)
45 3	12172/ 2024	07.02.2 024	WP (C) - 2426/2 024	A.K.ROY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	WRIT BRANC H-8	(Se at No- 40)
45 4	12173/ 2024	07.02.2 024	ABLAPL - 823/20 24	K C PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 20		(Se at No- 40)
45 5	12175/ 2024	07.02.2 024	ABLAPL - 822/20 24	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02- 22	BAIL- 2	(Se at No- 12)
45 6	12176/ 2024	07.02.2 024	ABLAPL - 821/20 24	M N MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06		(Se at No- 12)
45 7	12177/ 2024	07.02.2 024	ABLAPL - 820/20 24	SOUBHAGY A KUMAR DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 6)
45 8	12179/ 2024	07.02.2 024	ABLAPL - 817/20 24	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06		(Se at No- 6)
45 9	12180/ 2024	07.02.2 024	ABLAPL - 815/20 24	SATYAJIT DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 3)
46 0	12181/ 2024	07.02.2 024	ABLAPL - 772/20 24	SIDHARTH A SANKAR RAY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05		(Se at No- 3)
46 1	12182/ 2024	07.02.2 024	ABLAPL - 769/20 24	SATYAJIT DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05		(Se at No- 3)
46 2	12183/ 2024	07.02.2 024	ABLAPL - 348/20 24	A K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05	BAIL- 2	(Se at No- 12)
46 3	12184/ 2024	07.02.2 024	ABLAPL - 345/20 24	R K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05	BAIL- 2	(Se at No- 12)
46	12185/ 2024	07.02.2	ABLAPL	H K	C.O.	COURT	Order Dtd. 2024-02-		(Se

4	2024	024	- 816/20 24	PATRA		NO. 11	20		at No- 12)
46 5	12186/ 2024	07.02.2 024	ABLAPL - 812/20 24	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06		(Se at No- 12)
46 6	12188/ 2024	07.02.2 024	ABLAPL - 814/20 24	M D BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02- 27		(Se at No- 12)
46 7	12189/ 2024	07.02.2 024	ABLAPL - 781/20 24	B MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 05		(Se at No- 12)
46 8	12195/ 2024	07.02.2 024	CRLMC- 94/202 4	B.P.TUNG A	C.O.	COURT NO. 15	Order Dtd. 2024-02- 20		(Se at No- 12)
46 9	11646/ 2024	07.02.2 024	BLAPL- 7440/2 023	PURNA CHANDRA BEHERA	GENE RAL		Order Dtd. 2023-07- 21		(Se at No- 12)
47 0	11649/ 2024	07.02.2 024	WP (C) - 15076/ 2008	DIPTI MAYEE SAMAL	GENE RAL		Entire Document	WRIT BRANC H (DIVI SION BENCH )	(Se at No- 103 )
47 1	11654/ 2024	07.02.2 024	WP (C) - 22790/ 2023	PRASANNA KUMAR NANDA	GENE RAL		Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 46)
47 2	11657/ 2024	07.02.2 024	WP (C) - 23311/ 2023	PRASANNA KUMAR NANDA	GENE RAL		Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 50)
47 3	11659/ 2024	07.02.2 024	WP (C) - 24681/ 2023	PRASANNA KUMAR NANDA	GENE RAL		Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 2)
47 4	11660/ 2024	07.02.2 024	BLAPL- 6796/2 023	CLARA D SOUZA	GENE RAL		Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 2)
47 5	11793/ 2024	07.02.2 024	OJC- 5223/1 992	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2017-01- 12		(Se at No- 2)
47	11805/ 2024	07.02.2	WP (C) -	RABINDRA	GENE		Order Dtd. 2024-01-	WRIT	(Se



6	2024	024	1845/2024	NATH BARIK	RAL		29	BRANCH-1	at No-2)
477	11811/2024	07.02.2024	WP (C) - 15825/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-4	(Se at No-38)
478	11813/2024	07.02.2024	WA-2012/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Se at No-4)
479	11815/2024	07.02.2024	WA-1122/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Se at No-1)
480	11818/2024	07.02.2024	ABLAPL - 819/2024	SUNIL KUMAR PALAI	GENERAL		Order Dtd. 2024-02-06		(Se at No-1)
481	11819/2024	07.02.2024	WP (C) - 1845/2024	RABINDRA NATH BARIK	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-1	(Se at No-2)
482	11844/2024	07.02.2024	WP (C) - 25980/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-08-31	WRIT BRANCH-6	(Se at No-35)
483	11849/2024	07.02.2024	WP (C) - 10935/2017	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-1	(Se at No-30)
484	11866/2024	07.02.2024	WP (C) - 25983/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-02	WRIT BRANCH-6	(Se at No-35)
485	11939/2024	07.02.2024	BLAPL-11221/2023	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-02-05	BAIL-2	(Se at No-7)
486	11940/2024	07.02.2024	WP (C) - 25981/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-02	WRIT BRANCH-6	(Se at No-35)
487	11941/2024	07.02.2024	BLAPL-624/2024	SURESH BEHERA	GENERAL		Order Dtd. 2024-02-07		(Se at No-35)
488	11942/2024	07.02.2024	WP (C) - 26343/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-2	(Se at No-8)

489	12002/2024	07.02.2024	WP (C) - 25671/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-08-24	WRIT BRANCH-3	(Seat No-33)
490	12005/2024	07.02.2024	WP (C) - 13346/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-4	(Seat No-46)
491	12008/2024	07.02.2024	WP (C) - 17067/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-45)
492	12011/2024	07.02.2024	WP (C) - 28422/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-18	WRIT BRANCH-2	(Seat No-50)
493	12015/2024	07.02.2024	WA-3043/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-03	WRIT APPEAL	(Seat No-5)
494	12160/2024	07.02.2024	WP (C) - 226/2024	SUJATA JENA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-49)
495	12165/2024	07.02.2024	WP (C) - 21216/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
496	12167/2024	07.02.2024	WP (C) - 6950/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
497	12169/2024	07.02.2024	CRLREV - 171/2023	LAXMIDHAR MAHAPATRA	GENERAL		Order Dtd. 2024-02-07	CRIMINAL REVISION	(Seat No-3)
498	12174/2024	07.02.2024	WPC (OA) - 364/2019	RASMITA ROUSTRAY	GENERAL		Order Dtd. 2024-02-07	OA Branch	(Seat No-1)
499	12178/2024	07.02.2024	WP (C) - 17068/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-45)
500	12187/2024	07.02.2024	WP (C) - 16909/	SANJAYA KUMAR	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH	(Seat

			2023	BEHERA				H-1	No-1)
501	12191/2024	07.02.2024	WP(C) - 419/2003	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2019-07-11	WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
502	12192/2024	07.02.2024	WA- 1121/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-1)
503	12193/2024	07.02.2024	WA- 1120/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-1)
504	12194/2024	07.02.2024	WA- 1119/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-1)
505	12196/2024	07.02.2024	ABLAPL - 786/2024	RAKESH RANA	GENERAL		Order Dtd. 2024-02-06	BAIL-1	(Seat No-4)
506	12197/2024	07.02.2024	CRLREV - 599/2023	TARINI PANIGRAHI	GENERAL		Order Dtd. 2024-02-05	CRIMINAL REVISION	(Seat No-5)
507	11647/2024	07.02.2024	WP(C) - 22715/2013	S SAHOO	GENERAL		Order Dtd. 2014-01-24Petition,Annexure,		(Seat No-5)
508	11648/2024	07.02.2024	WP(C) - 5052/2022	H K MOHAPATRA	GENERAL		Order Dtd. 2022-12-06	WRIT BRANCH-7	(Seat No-5)
509	11650/2024	07.02.2024	WP(C) - 21611/2011	S BISWAL	GENERAL		Order Dtd. 2022-04-19	WRIT BRANCH (DIVISION BENCH)	(Seat No-121)
510	11651/2024	07.02.2024	WP(C) - 35956/2023	S MOHAPATRA	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
511	11652/2024	07.02.2024	WP(C) -	P R	GENERAL		Order Dtd. 2023-11-	WRIT	(Se

1	2024	024	42008/ 2021	SWAIN	RAL		21	BRANC H-2	at No- 7)
51 2	11653/ 2024	07.02.2 024	WP (C) - 42000/ 2021	P R SWAIN	GENE RAL		Order Dtd. 2023-11- 21	WRIT BRANC H-2	(Se at No- 7)
51 3	11655/ 2024	07.02.2 024	WP (C) - 34597/ 2021	S C DAS	GENE RAL		Order Dtd. 2023-02- 08	WRIT BRANC H-4	(Se at No- 38)
51 4	11656/ 2024	07.02.2 024	WP (C) - 5940/2 011	N R BEHERA	GENE RAL		Order Dtd. 2019-06- 28	WRIT BRANC H-6	(Se at No- 25)
51 5	11658/ 2024	07.02.2 024	OJC- 2935/1 993	S P SAMANTA	GENE RAL		Order Dtd. 1998-07- 20		(Se at No- 25)
51 6	11661/ 2024	07.02.2 024	OJC- 7242/1 999	S P SAMANTA	GENE RAL		Order Dtd. 1999-06- 24		(Se at No- 25)
51 7	11662/ 2024	07.02.2 024	OJC- 1901/2 000	L K NAYAK	GENE RAL		Petition		(Se at No- 25)
51 8	11663/ 2024	07.02.2 024	RSA- 194/20 20	M BEHERA	GENE RAL		Order Dtd. 2021-11- 01	SECON D APPEA L	(Se at No- 6)
51 9	11664/ 2024	07.02.2 024	SA- 424/20 00	A MOHAPATR A	GENE RAL		Judgement Dtd. 2023- 12-19Misc.case,	SECON D APPEA L	(Se at No- 7)
52 0	11665/ 2024	07.02.2 024	SA- 152/19 99	S C PAL	GENE RAL		Order Dtd. 2024-01- 05	SECON D APPEA L	(Se at No- 7)
52 1	11666/ 2024	07.02.2 024	FA- 450/19 81	P K MISHRA	GENE RAL		Judgement Dtd. 2000- 06-19		(Se at No- 7)
52 2	11667/ 2024	07.02.2 024	WA- 659/20 19	B MOHANTY	GENE RAL		Order Dtd. 2022-11- 30	WRIT APPEA L	(Se at No- 1)
52 3	11668/ 2024	07.02.2 024	CONTC- 7275/2 023	S C DAS	GENE RAL		Order Dtd. 2023-11- 24	CONTE MPT	(Se at No- 5)

524	11669/2024	07.02.2024	RSA-152/2015	G S DAS	GENERAL		Judgement Dtd. 2023-09-11	SECOND APPEAL	(Seat No-5)
525	11670/2024	07.02.2024	WP(C)-17067/2023	P K MISHRA	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-45)
526	11671/2024	07.02.2024	WP(C)-2583/2024	P K NAYAK	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No-3)
527	11672/2024	07.02.2024	WP(C)-22259/2018	S K BISWAL	GENERAL		Order Dtd. 2019-08-01	WRIT BRANCH-4	(Seat No-37)
528	11673/2024	07.02.2024	WP(C)-8731/2014	B MALLICK	GENERAL		Order Dtd. 2014-05-14 Misc.case,	WRIT BRANCH-5	(Seat No-21)
529	11674/2024	07.02.2024	WP(C)-8729/2014	B MALLICK	GENERAL		Order Dtd. 2014-05-14 Misc.case,	WRIT BRANCH-5	(Seat No-21)
530	11675/2024	07.02.2024	WP(C)-8730/2014	B MALLICK	GENERAL		Order Dtd. 2014-12-22 Misc.case,	WRIT BRANCH-5	(Seat No-21)
531	11676/2024	07.02.2024	WP(C)-17682/2010	S BISWAL	GENERAL		Order Dtd. 2016-07-18		(Seat No-21)
532	11677/2024	07.02.2024	CONTC-9317/2023	P K ROUSTRAY	GENERAL		Order Dtd. 2023-12-08	CONTE MPT	(Seat No-8)
533	11678/2024	07.02.2024	WP(C)-27403/2023	P K ROUSTRAY	GENERAL		Order Dtd. 2023-08-25	WRIT BRANCH-7	(Seat No-18)
534	11679/2024	07.02.2024	CONTC-208/2024	S SAHU	GENERAL		Order Dtd. 2024-02-06		(Seat No-18)
535	11681/2024	07.02.2024	CONTC-522/2024	S K SAHU	GENERAL		Order Dtd. 2024-02-06		(Seat No-18)
536	11683/2024	07.02.2024	CONTC-209/2024	S K SAHU	GENERAL		Order Dtd. 2024-02-06		(Seat No-18)

									18)
537	11686/2024	07.02.2024	RSA-86/2020	S K BISWAL	GENERAL		Judgement Dtd. 2023-12-04Appealmemo,Annexure,	SECOND APPEAL	(Seat No-2)
538	11689/2024	07.02.2024	SA-242/1995	J K NAYAK	GENERAL		Order Dtd. 2022-09-23Petition,Appealmemo,Annexure,	SECOND APPEAL	(Seat No-7)
539	11690/2024	07.02.2024	CONTC-509/2024	S K SAHU	GENERAL		Order Dtd. 2024-01-06		(Seat No-7)
540	11691/2024	07.02.2024	CONTC-555/2024	S K SAHU	GENERAL		Order Dtd. 2024-01-06		(Seat No-7)
541	11693/2024	07.02.2024	WP(C)-16791/2018	D K NAIK	GENERAL		Order Dtd. 2022-07-26		(Seat No-7)
542	11694/2024	07.02.2024	WP(C)-3669/2002	ALOK KU SAHU	GENERAL		Counter	WRIT BRANCH-8	(Seat No-29)
543	11695/2024	07.02.2024	WP(C)-42093/2023	P K DAS	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH-8	(Seat No-42)
544	11714/2024	07.02.2024	RSA-89/2005	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2022-03-03	SECOND APPEAL	(Seat No-4)
545	11773/2024	07.02.2024	WP(C)-17711/2008	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2012-04-16Annexure,Misc.case ,		(Seat No-4)
546	11944/2024	07.02.2024	RVWPET-246/2022	M. SAMANTRAY	GENERAL		Order Dtd. 2023-02-08	CIVIL REVISION	(Seat No-1)
547	12018/2024	07.02.2024	WP(C)-35780/2023	N ROUT	GENERAL		Order Dtd. 2023-12-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
548	12025/2024	07.02.2024	WP(C)-15/2006	N ROUT	GENERAL		Order Dtd. 2019-09-24	WRIT BRANCH-5	(Seat No-

									32)
549	12065/2024	07.02.2024	WP (C) - 42078/2023	P K JENA	GENERAL		Order Dtd. 2024-01-10	WRIT BRANCH-8	(Serial No-42)
550	12101/2024	07.02.2024	ABLAPL - 2217/2017	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2017-09-15		(Serial No-42)
551	12102/2024	07.02.2024	MACA-301/2011	K SAHOO	GENERAL		Order Dtd. 2023-04-26	MISC. APPEAL SEC.	(Serial No-6)
552	12190/2024	07.02.2024	WP (C) - 42529/2023	B.K. SWAIN	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH-6	(Serial No-25)

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